

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 3206  
ANSWERED ON 3<sup>rd</sup> August, 2017

**FLEET OF DOUBLE DECKER BUSES**

3206. SHRI VINAYAK BHAURAO RAUT:  
SHRI DHARMENDRA YADAV:  
KUNWAR HARIBANSH SINGH:  
SHRI ASHOK SHANKARRAO CHAVAN:  
SHRI SUDHEER GUPTA:  
SHRI S.R. VIJAYAKUMAR:  
SHRI SHRIRANG APPA BARNE:  
SHRI BIDYUT BARAN MAHTO:  
SHRI T. RADHAKRISHNAN:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI GAJANAN KIRTIKAR:  
SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI SUSHIL KUMAR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is formulating a scheme for linking Delhi with cities such as Mumbai, Jaipur, Lucknow and Ludhiana with a fleet of double decker luxury buses;
- (b) if so, the present status thereof and the time by which a final decision in this regard is likely to be taken;
- (c) whether the Government proposes to revamp the public transport through introduction of double decker luxury buses propelled by alternative fuel, if so, the details thereof?
- (d) whether the Government has reviewed the increasing number of private vehicles and the public transport system available to commuters and if so, the details thereof; and
- (e) the steps taken by the Union Government with a view to discouraging people from purchasing new vehicles and for improving public transport?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) : Government is in favour of introduction of high capacity public transport buses. Government has specified the standard of Double Decker Buses for intra-city as well as inter-city applications. However, no specific scheme has been formulated on double decker buses.

(d) : No Madam.

(e) : Urban transport is intertwined with Urban Development which is a State subject. However, the Government of India has taken following steps to improve public transport and parking space in various cities:

- (i) Issue of National Urban transport Policy (NUTP-2006) which encourages greater use of public transport and non-motorised modes;
- (ii) Issue of advisory to State Governments/UTs on congestion charges;
- (iii) Stipulating condition of developing parking policy by cities as one the conditions under bus funding scheme;
- (iv) Assistance for procurement of buses, ancillary infrastructure, implementation of Bus Rapid Transit Systems(BRTS) and Metro Rail Projects; and
- (v) Making Urban Transport components admissible under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart City Mission.

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